

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(CAA)-21(PB)/2021

IN THE MATTER OF:

India Webportal Pvt. Ltd. And
Zee Studio Ltd.

.... Petitioner/Applicant

Order Under Section 230-232

Order delivered on 28.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Mahesh Agarwal and Mr. Rajeev Kumar
Advocates

For the RD

Ms. Shankari Mishra, Adv.

For the OL

Ms. Hemlata Rawat, Adv.

ORDER

Order reserved.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

28.07.2021
Ritu Sharma